

Financial assistance and rebate in excise duty to exporters of deoiled rice bran

3972. SHRI ARJUN SETHI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government have given encouragement by giving financial assistance and rebate in excise duty etc. to the exporters of deoiled rice bran; and

(b) if so, the details regarding the benefits derived from these concessions?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. A. ANSARI): (a) Government has been giving cash assistance on the export of deoiled rice bran. Products of oil mill and solvent extraction industry falling under residuary Central Excise Tariff item 68 are exempt from excise duty and therefore the question of rebate of excise duty on export of deoiled rice bran does not arise.

(b) Cash assistance has been granted for larger processing of rice bran for production of rice bran oil and increasing export earnings from deoiled rice bran. These objectives have been achieved, to a large extent.

Development of Bhubaneswar Airport

3973. SHRI ARJUN SETHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the airport at Bhubaneswar (Orissa) requires Government's attention for development; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) and (b). Yes, Sir. Bhubaneswar aerodrome needs development as Indian Airlines have

plans to operate Boeing 737 aircraft. The runway which has recently been recarpeted is suitable for Boeing 737 operations with limited load. The work on extension/modification of the terminal building has been awarded and is likely to be completed by the end of 1980. It is also proposed to construct a new control tower and technical block and to augment the safety aids like fire fighting facilities, visual and navigational/communication aids.

Expansions of Stockyard Facilities

3974. SHRI M. RAM GOPAL REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether SAIL has urged Government to review the policy of further expansion of stockyard facilities keeping in view the economic feasibility of stockyard scheme; and

(b) if so, reaction of Government thereto?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) Does not arise.

Opening of more Banks in Jammu and Kashmir State

3975. SHRI GHULAM RASOOL KOCHACK: Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government have asked the nationalised banks to open more Banks in the Jammu and Kashmir State;

(b) if so, whether still many of the villages in the Jammu and Kashmir State have not been provided bank facilities so far;

(c) how many villages are still without banking facilities;

(d) how many new branches are likely to be set up during the current financial year; and